

ASSTANT
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LPHC

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

प. 2(1) न्याय/2010

जयपुर, दिनांक 28 FEB 2014

—: आज्ञा :—

ग्राम न्यायालय अधिनियम, 2008 की धारा 5 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए राज्य सरकार द्वारा माननीय उच्च न्यायालय के प्रस्तावानुसार श्री वैभव कुमार टेलर, सिविल न्यायाधीश (क.ख.) एवं न्यायिक मजिस्ट्रेट, डीडवाना को अपने पद के कार्य के अतिरिक्त न्यायाधिकारी ग्राम न्यायालय, जायल (मेड़ता) के रिक्त पद पर अग्रिम आदेशों तक एतद्वारा पदस्थापित/नियुक्त किया जाता है।

राज्यपाल महोदया की आज्ञा से

Scj/
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. सचिव, माननीया मुख्यमंत्री महोदया (विधि)।
2. निजी सचिव, माननीय मुख्य सचिव, महोदय।
3. रजिस्ट्रार जनरल राजस्थान उच्च न्यायालय जोधपुर को उनके पत्र क्रमांक 2587 दिनांक 14.02.2014 के क्रम में।
4. संबंधित अधिकारी/विभाग मार्फत रजिस्ट्रार जनरल राज. उच्च न्यायालय जोधपुर।
5. रक्षित पत्रावली।

Scj/
उप शासन सचिव

28/2/14

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt./Misc/TP/WA/2014/3587

Date : 28.02.2014

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Vaibhav Kumar Tailor, CJ(JD)-JM, Deedwana(Merta)** with the direction that he shall hold camp court at the **Jayal** at least for three days in alternative week and the cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.
6. The Director, Rajasthan State Judicial Academy, Jodhpur.
7. **Nyayadhikari, Gram Nyayalaya, Jayal (Merta).**
8. District & Sessions Judge, **Merta**/ Concerned Treasury Officers.
9. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side


28/2/14
REGISTRAR GENERAL